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P.K. Mallia -Vrs- UOI

Part Heard Sl.No.30
O.A. No.260/995/2013

Order dated 10th February, 2017

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER (A)
HON'BLE SHRI S.K. PATTNAIK, MEMBER (J)

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Heard Mr. R.N. Tripathy, Ld. Counsel appearing for the applicant and Mr. B. Dash, Ld. Counsel appearing for the Respondents-NCERT.

Today by filing a Memo in the Court Mr. Tripathy submitted that the applicant does not want to pursue the case further as he has retired from service in the meantime. In view of the above, the O.A. is disposed of as withdrawn.


MEMBER(J)


MEMBER(A)

K.B.